

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **09.06.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt Ltd Vs IVRCL Ltd. & 28 Ors.  <b>WITH</b>	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2 Mr. VVSN Raju- R7 R9 R24
2.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt Ltd Vs IVRCL Ltd. & Anr.  <b>WITH</b>	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
3.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024 & 723/2026	Raghava Square Pvt Ltd Vs IVRCL Ltd. & Anr.  <b>WITH</b>	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
4.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024 & 725/2026	Raghava Square Pvt Ltd Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)